

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposit, maturing during the period from 16.12.2018 to 31.12.2018 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.28,78,734/- + interest	17.12.2018	One year.
2	Rs.26,30,046/- + interest	22.12.2018	One year.
3	Rs.14,87,423/- + interest	24.12.2018	91 days.
4	Rs.57,02,174/- + interest Rs.57,02,175/- + interest	24.12.2018 30.12.2018	Both for six months.
5	Rs.2,88,11,119/-, plus interest	27.12.2018	One year.
6	Rs.1,23,40,001/-, plus interest	28.12.2018	Six months.
7	Rs.2,88,662/- + interest	28.12.2018	One year.

Dated: 01.12.2018

(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India